

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Neeraj, Orderly, E.C. 91302 S/o Sh. Bal Kishan, expired on 15.11.2022 his name is hereby struck off from the pay scroll of this office with effect from 16.11.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*Girish Kathpalia*  
11.1.23

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),  
TIS HAZARI COURTS, DELHI

PF/Admn-III/2023

Dated, Delhi the 11 JAN 2023

Copy forwarded for information and necessary action to :-

- 1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
- 2. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act), CBI, RADC, New Delhi
- 3. The Accounts Officer/DDO, Central District, THC, Delhi (Copy of Death Certificate and affidavit regarding clarification of name are annexed herewith)
- 4. The Admn. Officer (Judl./Branch Incharge, Admn. Branch, RADC, New Delhi
- 5. The Pay & Accounts Officer, PAO, Central District, THC, Delhi (through concerned A/c Branch)
- 6. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & RADC, New Delhi
- 7. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
- 8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
- 9. The Dealing Officials, Leave seat, (Central District), THC, & RADC, New Delhi
- 10. The Dealing Official, Pension Cell, Central District, THC, Delhi
- 11. The Dealing Official, ACR Cell, THC, Delhi
- 12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
- 13. The Dealing Official Lawyers, Tis Hazari Courts, Delhi
- 14. Smt. Mamta Srivastava W/o of the deceased official namely Sh. Neeraj, Orderly, E.C. 91302 S/o Sh. Bal Kishan R/o H. No. 8737, 1st Floor, Rahat Gali, Roshnara Road, Delhi-110006 (Private Accommodation)

*Anju Bala*  
(Anju Bala)

Branch Incharge  
Administration Branch-III  
Principal District & Sessions Judge (HQs.) Office, Delhi

